

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:4027
ANSWERED ON:03.12.2010
INSTALLATION OF SOLAR ENERGY EQUIPMENTS
Devappa Anna Shri Shetti Raju Alias

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has formulated any policy to install solar energy equipments in newly constructed Government offices and buildings in view of the shortage of conventional energy sources;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a)&(b): Keeping in view of the shortage of conventional energy sources, a model regulation/bye-laws for installation of solar assisted water heating systems in functional buildings was circulated by the Ministry of Urban Development to all States/Union Territories with a view to make installation of these systems mandatory in certain categories of buildings. Based on this, so far 21 States have issued necessary orders to their Urban Local Bodies, and 90 Municipal Corporations/Municipal Committees / Development Authorities in eight States have amended their building bye-laws or are implementing the orders in this regard.

As regard lighting, though it is possible to use solar energy systems / equipments in Government offices and buildings for day time requirements, but this is expensive at present compared to conventional electricity. The Ministry, however, encourages the use of solar systems where diesel is being used to generate electricity.

The Government has also taken a decision to construct all its new buildings based on solar passive design and architecture which can help saving electricity to a large extent by becoming energy-efficient buildings.

(c): Not applicable.